

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. V. KOKRE
COURT 31 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 02-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	Commercial Suit	100300/2020	Bank of India Vs 1. M/s. Soham Tours and Travels 2. Mr. Parmeshwar Kisan Waghmare	Anant B. Shinde and Co.
2	Commercial Suit	100326/2020	State Bank of India Vs M/s. Amit Tours and Travels	Mrs. A. W. Barve
3	Commercial Suit	100345/2020	Canara Bank Vs Mr. Sayyed Zakiruddin Gaffar Ahmed	AKS Legal consultants
4	Commercial Suit	100053/2019	Shri Dinesh Narayan Naik Vs Mrs. Rajkumari Kishanlal Julka	B. N. Poojari
Sub Matter: NOTICE OF MOTION/0103342/2019				
5	NOTICE OF MOTION	103342/2019	Shri Dinesh Narayan Naik Vs Mrs. Rajkumari Kishanlal Julka	B. N. Poojari
(Main Matter Commercial Suit/0100053/2019)				
<u>NM FOR HEARING</u>				
6	Commercial Suit	100008/2019	Zale Shipping and Logistics Services Pvt. Ltd. Vs M/s. Samarth Impex	Mr. Shrirang Kiran Paranjape
Sub Matter: NOTICE OF MOTION/0102193/2019				
7	NOTICE OF MOTION	102193/2019	Zale Shipping and Logistics Services Pvt. Ltd. Vs 1.M/s. Samarth Impex 2 Deepa Ashok Jadhav	Mr. Shrirang Kiran Paranjape
(Main Matter Commercial Suit/0100008/2019)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
8	NOTICE OF MOTION	101244/2020	Mukesh Laljeebhai Nandu - Commercial Suit St. No. 3859/2020 Vs Khushboo Nirmal Chhadwa <u>REPLY</u>	Bipin Joshi
9	NOTICE OF MOTION	101240/2020	Heena Shantilal Nandu St No. 3855 Vs Sapan Creation	Bipin Joshi
10	NOTICE OF MOTION	101241/2020	Krupanshu Mukesh Nandu - Comm. St. No. 3856 Vs Khushboo Nirmal Chhadwa	Bipin Joshi
11	NOTICE OF MOTION	101242/2020	Heena Shantilal Nandu - Comm. Suit St. No. 3857/2020 Vs Khushboo Nirmal Chhadwa	Bipin Joshi
12	NOTICE OF MOTION	101243/2020	Rohanil S. Nandu - Comm. Suit St. No. 3858/2020 Vs Mr. Nirmal Gagubhai Chhadwa and Ors.	Bipin Joshi
13	NOTICE OF MOTION	101245/2020	Dina Mukesh Nandu Comm. Suit St. No. 3860/2020 Vs Khushboo Nirmal Chhadwa	Bipin Joshi
14	NOTICE OF MOTION	101246/2020	Manoj Vasudevan Nair - Comm. Suit St. No. 3863/2020 Vs Karan Nirmal Chhadwa	Bipin Joshi

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**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. V. KOKRE
COURT 31 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 03-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	Commercial Suit	100269/2020	M/s. Paras Synthetics India Pvt Ltd Vs <u>P. Velmurugan</u>	Karthik Rajasekhar
<u>HEARING</u>				
2	Commercial Suit	100308/2020	Sanghi Motors (Bombay) Pvt Ltd Vs MCL Global Steel Pvt. Ltd	N. J. Devashrayee
3	Commercial Suit	100249/2020	Canara Bank Vs M/s. Naminath Tours and Travels Through Prop - Mrs. Neeta Gopani	Fatima Lakdawala Kadri
4	Commercial Suit	100255/2020	Union Quality Plastics Ltd Vs Mr. Dharamshing Tukaram Rathod	Mr. Vishal V. Acharya
5	Commercial Suit	100021/2019	Canara Bank Vs Mr. Rajesh Kumar Sharma	Shri O. A. Das
6	Commercial Suit	100126/2019	Ambit Finvest Pvt. Ltd. Vs Bhagwati Enterprises	Shri. Sachin V. Masurkar Adv. Amol S. Suryavanshi - D/1 to 3
<u>DRAFT ISSUES</u>				
7	Commercial Suit	100135/2019	M/s. Chetana Book Depot Vs Mr. Mir Osman Ali	Sudhakar G. Lakhani
<u>NOTICE OF MOTION</u>				
8	Commercial Suit	100072/2019	Anil Vishanji Dedhia Vs M/s. Klaus Waren Fixtures Pvt. Ltd.	Preeti Gada / Sudhir Shah and Associates

Sub Matter: NOTICE OF MOTION/0101011/2020

**CITY CIVIL COURT MUMBAI
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COURT 31 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 03-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
9	NOTICE OF MOTION	101011/2020	Anil Vishanji Dedhia Vs M/s. Klaus Waren Fixtures Pvt. Ltd.	Preeti Gada Adv.
(Main Matter Commercial Suit/0100072/2019)				
<u>REPLY</u>				
10	Commercial Suit	100239/2019	Abhishek Khare Vs Rachit Suresh Gangar	Revannath Shirole
Sub Matter: NOTICE OF MOTION/0100770/2020				
Sub Matter: NOTICE OF MOTION/0100771/2020				
11	Commercial Suit	100241/2019	Krishna Trading Company Vs Mr. Rajesh Mehra	Yogesh K. Deshpande
Sub Matter: NOTICE OF MOTION/0101120/2020				
12	NOTICE OF MOTION	100770/2020	Abhishek Khare Vs Rachit Suresh Gangar and Ors.	Adv. Rachit S. Gangar for In Person
(Main Matter Commercial Suit/0100239/2019)				
13	NOTICE OF MOTION	100771/2020	Abhishek Khare Vs Rachit Suresh Gangar Adv.	Rachit S. Gangar for In Person
(Main Matter Commercial Suit/0100239/2019)				
14	NOTICE OF MOTION	101120/2020	Krishna Trading Company Vs Mr. Rajesh Mehra	adv. Jeetendra Mishra and Neeta Solanki
(Main Matter Commercial Suit/0100241/2019)				

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**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. V. KOKRE
COURT 31 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 04-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SUIT	102971/2014	National Reality Private Limited Vs Standard Chartered Bank	Raphael D Souza And Glenn D Souza
<u>HEARING</u>				
2	Commercial Suit	100246/2019	Babulal Manikchand Mundra Vs Akshay J. Gupta	Anil Agarwal
<u>FRAMING ISSUES</u>				
3	Commercial Suit	100437/2020	Kirti Nayan Sawant Vs Vipul R. Rodrigues	Shobha S. Pawar
<u>NM FOR HEARING</u>				
4	Commercial Suit	100001/2020	M/s. La Crosse Infrastructure Real Estate Pvt. Ltd. Vs Mr. Rustom Nanabhoy Jeejeebhoy	Sanjay T. Manek / S.T. Manek and Co.
Sub Matter: NOTICE OF MOTION/0101127/2020				
5	NOTICE OF MOTION	101127/2020	M/s. La Crosse Infrastructure Real Estate Pvt. Ltd. Vs Mr. Rustom Nanabhoy Jeejeebhoy	Sanjay T. Manek
(Main Matter Commercial Suit/0100001/2020)				
<u>C/S HEARING</u>				
6	Commercial Suit	100350/2020	Syndicate Bank Vs M/s. Ziya Tours and Travels	M. Janardhanan
Sub Matter: CHAMBER SUMMONS/0100452/2020				
7	CHAMBER SUMMONS	100452/2020	Syndicate Bank Vs M/s. Ziya Tours and Travels	Sandhya Nanavare
(Main Matter Commercial Suit/0100350/2020)				

**CITY CIVIL COURT MUMBAI
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COURT 31 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 04-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
8	CHAMBER SUMMONS	100453/2020	Syndicate Bank Vs M/s. AL Hamd Tour and Travels	Sandhya Nanavare
(Main Matter Commercial Suit/0100351/2020)				
9	Commercial Suit	100351/2020	Syndicate Bank Vs M/s. AL Hamd Tour and Travels	M. Janardhanan
Sub Matter: CHAMBER SUMMONS/0100453/2020				
<u>C/S REPLY</u>				
10	Commercial Suit	100292/2020	Dena Bank Vs 1. M/s. Balu Tours and Travels 2. Shri Ramesh Rammurti Racharle	Mr. Rajkumar Shukla
<u>REPLY</u>				
11	NOTICE OF MOTION	101232/2020	Aastha Minmet (India) Ltd (Com. Stamp No. 3787 of 20) Vs IDBI Bank Ltd	Ms. Megha s. Gupta
12	NOTICE OF MOTION	101248/2020	Aastha Minmet (India) Limited Suit No. 3787/2020 Vs IDBI Bank Limited and Anr.	India Law

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**CITY CIVIL COURT MUMBAI
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COURT 31 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 05-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	Commercial Suit	100291/2020	IDBI Bank Ltd Vs 1.M/s. Sai Laxmi Tours and Travels 2.Mr.Vijay Pawar 3.Mr.Dhondiram Waghmare	Mr. A. W. Barve
<u>HEARING</u>				
2	Commercial Suit	100310/2020	M/s.A.R.Constructions Vs 1.Vijayalakshmi Siddharam Adap 2.Sadanand Siddharam Adap 3.Pushplata Rajendra Mantena	Vinod L. Desai
3	Commercial Suit	100334/2020	Canara Bank Vs M/s. Anjali Tours and Travels	Fatima Lakdawala Kadri
4	Commercial Suit	100247/2020	Chetak Enterprises Ltd. Vs Algorithms Software Pvt. Ltd.	Omprakash Parihar
5	Commercial Suit	100446/2020	Dr. Hina Jayantilal Shah Vs Runwal Realty Pvt. Ltd.	Prasad M. Gaonkar
<u>FRAMING ISSUES</u>				
6	Commercial Suit	100439/2020	Vinay Jayant Antarkar Vs Hotel Mayfair Pvt Ltd	A. P. Sathe
<u>NM FOR HEARING</u>				
7	Commercial Suit	100039/2019	Jayesh Dharamdas Jhaveri Vs Kantilal Kalyanji Gogri	Shriram S. Redij

Sub Matter: NOTICE OF MOTION/0100736/2020

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S.No.	Case Type	Case No.	Title	Name of Advocate
8	Commercial Suit	100103/2019	M/s. Pacific Infotech Pvt. Ltd. Vs M/s. Jai Ambe Manufacturers Ltd.	K.P. Anilkumar
Sub Matter: NOTICE OF MOTION/0100216/2020				
Sub Matter: NOTICE OF MOTION/0100522/2020				
9	NOTICE OF MOTION	100216/2020	M/s. Pacific Infotech Pvt. Ltd. Vs M/s. Jai Ambe Manufacturers Ltd. and Ors.	Adv. Shashank C. Thatte
(Main Matter Commercial Suit/0100103/2019)				
10	NOTICE OF MOTION	100522/2020	M/s. Pacific Infotech Pvt. Ltd. Vs M/s. Jai Ambe Manufacturers Ltd. and Ors.	Adv. Shashank C. Thatte
(Main Matter Commercial Suit/0100103/2019)				
11	NOTICE OF MOTION	100736/2020	Jayesh Dharamdas Jhaveri Vs Kantilal Kalyanji Gogri and Ors.	Shriram S. Redij
(Main Matter Commercial Suit/0100039/2019)				
12	Commercial Suit	100032/2019	Mr. Pravin Juneja Vs M/s. Peninsula Crossroads Pvt. Ltd.	M/s. Lex Conseiller
Sub Matter: NOTICE OF MOTION/0102471/2019				
13	NOTICE OF MOTION	102471/2019	Mr. Pravin Juneja and Anr. Vs M/s. Peninsula Crossroads Pvt. Ltd.	M/s. Lex Conseiller
(Main Matter Commercial Suit/0100032/2019)				
<u>COMPLIANCE</u>				
14	NOTICE OF MOTION	101275/2020	Ambalal Jawantraj Jain Com. Suit St. No. 4065 of 2020 Vs Anilkumar Kasturilal Makkar	M/S. Shukla and Associat4s

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
15	Commercial Suit	100045/2019	M/s. Elektromag Devices Pvt. Ltd. Vs M/s. Dhanashri Tooling Systems Pvt. Ltd.	Deepak Ballal and Pankaj S. Shinde

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**CITY CIVIL COURT MUMBAI
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CIVIL CAUSE LIST DATED 06-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	Commercial Suit	100332/2020	Canara Bank Vs M/s. Deepali Vaibhav Tours and Travels	Fatima Lakdawala Kadri
<u>FRAMING ISSUES</u>				
2	Commercial Suit	100079/2019	Executive Trading Company Pvt. Ltd. Vs Maruti Steel Fab	Rajani Associates Madhukar Dalvi
<u>NM FOR HEARING</u>				
3	Commercial Suit	100450/2020	Mr. Kunal Jiwarajka Vs Yes Bank Ltd	Priyanka Dubey
Sub Matter: NOTICE OF MOTION/0101306/2020				
Sub Matter: NOTICE OF MOTION/0101305/2020				
4	NOTICE OF MOTION	101229/2020	M/s Starlog Enterprises Limited Vs Assistant Commissioner of Customs and anr	Adv. Sukanya Bhaumik
5	NOTICE OF MOTION	101305/2020	Mr. Kunal Jiwarajka Vs Yes Bank Ltd	Induslaw
(Main Matter Commercial Suit/0100450/2020)				
6	NOTICE OF MOTION	101306/2020	Yes Bank Ltd Vs Mr. Kunal Jiwarajka	Indus Law
(Main Matter Commercial Suit/0100450/2020)				
<u>NM ARGUMENTS</u>				
7	NOTICE OF MOTION	104032/2017	Santlal Sitaram Jaiswal - Suit Stamp No.12153 of 2017 Vs Board Of Directors Of Reserve Bank Of India And Ors	Rohini M. Amin

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S.No.	Case Type	Case No.	Title	Name of Advocate
8	NOTICE OF MOTION	104300/2018	Santlal Sitaram Jaiswal - Suit St. No.12153 of 2017 Vs 1. Board of Directors of Reserve Bank of India 2. The Chief Manager 3. Board of Directors REPLY	Adv Sanjurist
9	Commercial Suit	100111/2019	Mr. Dhiraj Kumar Khemlani Through Mr. Kumar A. Khemlani Vs Aryan Silk Mills	Bhuta And Associates
10	Commercial Suit	100191/2019	M/s. Ciess Texaux Speciality Chemicals Pvt. Ltd. Vs Sharayu Synthetic Processors	Smt. Snehal Modi / Pradeep More / Priya Kone
Sub Matter: NOTICE OF MOTION/0104432/2019				
11	NOTICE OF MOTION	104432/2019	M/s. Ciess Texaux Speciality Chemicals Pvt. Ltd. Vs Sharayu Synthetic Processors and Ors.	Snehal Modi
(Main Matter Commercial Suit/0100191/2019)				
12	Commercial Suit	100259/2019	Vijay Kumar Singhal Vs Hewlett Packard India Sales Pvt. Ltd.	Shah Legal
13	Commercial Suit	100021/2020	Mrs. Jayshree Sharma Vs Nirmal Lifestyle Ltd. through its Director 1. Balkrishna Pradhan 2. Ravi A. Jain	Dr. Vivek G. Bhartu
Sub Matter: NOTICE OF MOTION/0100910/2020				

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S.No.	Case Type	Case No.	Title	Name of Advocate
14	Commercial Suit	100063/2020	Anand Chhaganlal Thakkar Vs Indiabulls Housing Finance Ltd. Sanjay T Manek	S T Manek And Co.
Sub Matter: NOTICE OF MOTION/0101126/2020				
15	NOTICE OF MOTION	100910/2020	Mrs. Jayshree Sharma Vs Nirmal Lifestyle Ltd. through its Director 1. Balkrishna Pradhan 2. Ravi A. Jain	Ms. Mona D. Vyas Adv.
(Main Matter Commercial Suit/0100021/2020)				
16	NOTICE OF MOTION	101126/2020	Anand Chhaganlal Thakkar Vs Indiabulls Housing Finance Ltd. and Anr.	Sanjay Manek
(Main Matter Commercial Suit/0100063/2020)				
17	NOTICE OF MOTION	101230/2020	Chandrakant Shankar Lad and ors Vs Bank of Baroda	Priyanka Dubey

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**CITY CIVIL COURT MUMBAI
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CIVIL CAUSE LIST DATED 07-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>NM FOR HEARING</u>				
1	Commercial Suit	100280/2020	Modern Protection and Investigation Pvt Ltd Vs Springs Condominium Association of Apartment Owers	Mr. Sachin Daga
2	Commercial Suit	100002/2019	M/s. Chetan Traders Vs M/s. KS Group	Mr. Hardik J. Desai
Sub Matter: NOTICE OF MOTION/0101383/2019				
Sub Matter: NOTICE OF MOTION/0104864/2019				
3	NOTICE OF MOTION	101383/2019	M/s. Chetan Traders Vs M/s. K.S .Group And Ors	Mr. Hardik J. Desai
(Main Matter Commercial Suit/0100002/2019)				
4	NOTICE OF MOTION	102794/2019	Modern Protection and Investigation Pvt Ltd. Vs Springs Condominium Association of Apartment Owners and Ors.	Adv. Vrinda Daga
(Main Matter SUIT/0103122/2018)				
5	Commercial Suit	100137/2019	Space Age Plastic Industries Vs Bionext Pharma Pvt. Ltd.	Mr. L.K. Tripathi
Sub Matter: NOTICE OF MOTION/0100916/2020				
6	NOTICE OF MOTION	104864/2019	M/s. Chetan Traders Vs M/s. KS Group and Ors.	Adv. Vijay R. Dubey
(Main Matter Commercial Suit/0100002/2019)				
7	NOTICE OF MOTION	101258/2020	Mr. Abhay Narendra Lodha Vs Indian Bank	Mr. Sanjay Thakur

**CITY CIVIL COURT MUMBAI
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CIVIL CAUSE LIST DATED 07-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>NM ORDERS</u>				
8	NOTICE OF MOTION	100916/2020	Space Age Plastic Industries Vs Bionext Pharma Pvt. Ltd.	s Mr. Harshavardhan G. Khambete
(Main Matter Commercial Suit/0100137/2019)				
<u>CHAMBER SUMMONS</u>				
9	CHAMBER SUMMONS	100544/2020	Mr. Abhay Narendra Lodha and Ors. - Commercial Suit St. No. 3871/2020 Vs Indian Bank and Anr.	Sanjay Thakur
<u>REPLY</u>				
10	Commercial Suit	100054/2019	Jaiprakash Arun Gupta Vs Mohammad Jahangir Masood Shaikh	Mr. Ramesh Jain and Mrs. Kusum Jain
Sub Matter: NOTICE OF MOTION/0102818/2019				
11	NOTICE OF MOTION	102818/2019	Jaiprakash Arun Gupta Vs Mohammad Jahangir Masood Shaikh	Ramesh Jain
(Main Matter Commercial Suit/0100054/2019)				

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